NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.21/(MAH)/2016 CA No. 06/2017 & 86/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: M/s. Kale Investment & Trading Company Pvt. Ltd. V/s.

M/s. Kalyani Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242(4), 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Ms. Sonu Tandon Advocate

for Respondent No. 1

Ilb Dhruul Madhary Co.

Ms. Anshika Miska

Ilb ALB & Partnicke

for Respondent Nos. 2 & 3

Ms. Deepa Bisht ilb J Advocates.

Jor Petitioner Nos. 1 to 6

Contd. on Page .. 2..

ORDER

CA Nos. 06/17 & 86/16 in CP No.21/241-242/NCLT/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- 2. By consent of both the sides the applications along with CP to be heard on 17.03.2017. Duly communicated to both the sides.

Sd/-

13th February, 2017.

M.K. SHRAWAT.
MEMBER (JUDICIAL)